


**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT SRINAGAR**

ORDER

No. 617 of 2021/RG/LP Dated: 31.07.2021

Sanction is hereby accorded to the grant of Rs.50,000/- (Rupees Fifty Thousand) as Financial Assistance in favour of **Ms. Hema Choudhary, Advocate**, bearing Certificate of Enrolment No:JK-832/1996, who was infected with **Covid-19 infection**, out of the Relief Fund provided by the Hon'ble Lt. Governor's Office.

By Order


(Mohammad Yasin Beigh)
Registrar (Admn.)

No. 35264-74/RG/LP

Dated: 31-07-2021

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, at Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing Jammu.
5. Principal District & Sessions Judge, Jammu.
6. President, J&K High Court Bar Association, Jammu.
..... for information.
7. Director Finance, High Court of J&K and Ladakh, Main Wing, Srinagar, with the direction to release the sanctioned amount in favour of Ms. Hema Choudhary, Advocate through payees account cheque out of the Relief Fund lying in the official account No.0406010200000819, J&K Bank Ltd., Branch High Court of J&K and Ladakh, at Jammu.
8. CPC e-Courts High Court of J&K and Ladakh at Srinagar for uploading on the official website for information of all the concerned.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
10. Ms. Hema Choudhary, Advocate D/O Shri Vidya Sagar R/o Ward No.2, Basholi District Kathua A/P Jammu.


Registrar (Admn.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT SRINAGAR**

ORDER

No. 618 of 2021/RG/LP Dated: 31.07.2021

Sanction is hereby accorded to the grant of Rs.2.50 lacs (Rupees Two Lacs and Fifty Thousand) as Financial Assistance for medical treatment in favour of **Shri Jamil Kazmi, Advocate**, bearing Certificate of Enrolment Number No.JK-484/1980, out of the Advocates' Welfare Fund maintained by the Registrar Judicial, High Court Wing Jammu.

By Order


**(Mohammad Yasin Beigh)
Registrar (Admn.)**

No. 35275-85/RG/LP

Dated: 31-07-2021

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, at Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing Jammu.
.....for information, and with the direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by his office.
7. President, J&K High Court Bar Association, Jammu for information.
8. CPC e-Courts High Court of J&K and Ladakh at Srinagar for uploading on the official website for information of all the concerned.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
10. Shri Jamil Kazmi, Advocate S/O Sh. Sharif Hussain Kazmi R/O Jammu.


Registrar (Admn.)